

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No.112/KB/2017
(C.P.No.975/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Navya Minerals Pvt Ltd & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K. TIWARI *Petitioner* *S.K. Tiwari*
08.11.17
2. Nikunj Berslia, Advocate *11* *Nikunj Berslia*
08.11.17
3. Ms. TIAINLA *O/O RD (CER)* *Ms. Tiainla*
Deputy Director *Ministry of Corporate Affairs* *8.11.17*

ORDER

Ld. Counsel for the petitioner and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Ld. Counsel for the petitioner informed that Central Government has raised certain objections and for submitting the reply he needs some time. Therefore, on this basis he made a request for adjournment. Prayer is allowed.

List on 20/12/2017.

J.R.
(Jinan K.R.)
Member (J)

V.P.S.
(Vijai Pratap Singh)
Member (J)